

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH
COURT-VI

Item No. 613
IB-2027(ND)/2019

IN THE MATTER OF:

M/s. Tata Capital Financial Services Ltd.

...PETITIONER

Vs.

M/s. Kay Em Copper Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 06.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Suspender Director

:Mr. Gaurav Srivastava counsel in IA
5185 of 2021

For the RP of RCI Industries

:Mr. Abhishek Anand, Ms. Jasleen
Singh Sandha (Advs)

For the Liquidator

:Mr. Abhishek Anand, Ms. Jasleen
Singh Sandha (Advs)

For the Applicant

:Adv Sarthak dixit (proxy counsel).
Mr. Abhishek Garg; Yash Gaiha;
Ranesh Mankotia In IA No.
6720/2023 and IA No. 6721/2023.

For the Respondent/Corporate Debtor

:Adv. Nakul Mohta and Adv. Mayank
Batra for R-1, R-2 in I.A. 3875 of
2022. Mr. Abhishek Garg; Yash
Gaiha; Ranesh Mankotia in IA
3875/2022: Counsel for Respondent
No. 3 and 4.

ORDER

IA/6720/2023 & IA/6721/2023

One week further time to the Respondent to file reply affidavit as a last and final opportunity. The Applicant shall serve a copy of the IA to the Counsel for the Respondent during the course of the day. List on **04.03.2024**.

IA/5185/2021 & IA/3877/2022

Heard the Ld. Counsel for the Resolution Professional. Ld. Counsel appearing for the Corporate Debtor stated on affidavit that all the relevant information/documents have been furnished to the Resolution Professional. Ld. Counsel appearing for the Resolution Professional has not controverted the said statement and submitted that IA/3877/2022 has been filed seeking withdrawal of the present IA i.e. IA/5185/2021. In view of the submissions made by the Ld. Counsel, IA/5185/2021 is **dismissed as withdrawn** and IA/3877/2022 is **allowed**.

IA/5723/2021

List the present application before the Regular Bench for arguments on **04.03.2024**.

IA/3875/2022, IA/4914/2023, IA/69/2023

List all these IAs before the Regular Bench on **04.03.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)